

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) After implementation of PAHAL Scheme, the LPG consumers, who joined the scheme, are getting the LPG cylinders at non-subsidised price and receive LPG subsidy (as per their entitlement) directly into their registered bank account. As on 09.03.2018, 20.01 crore consumers have joined the scheme and getting subsidy in their registered bank account eliminating the possibility of diversion of subsidy. However, there is a possibility of diversion of domestic LPG cylinders by unscrupulous elements due to the tax differential between LPG for domestic use and commercial LPG. Complaints of diversion are investigated by the Oil Marketing Companies (OMCs) and if the complaint is established, action is taken and suitable penalties imposed as per provisions of Marketing Discipline Guidelines (MDG)/ Distributorship Agreement. The details of cases where diversion was established since 2014-15 to 2017-18 (upto Dec.) are as under:—

Year	No. of cases where diversion was established
2014-15	288
2015-16	300
2016-17	123
2017-18 (upto Dec.)	64

OMCs carry surprise inspections at distributors premises, conduct refill audits, surprise checks at customers premises, en-route checking of delivery vehicles etc. to prevent the diversion of domestic LPG.

Details of skill development

4280. SHRI DEREK O'BRIEN: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) the initiatives taken up by Government to ensure seamless transition of educational hierarchy for students through primary, secondary and higher education and skill development;

(b) whether skill development trainers have been trained like teachers and the details thereof;

(c) whether Government has taken any initiatives to ensure quality control of skill development programmes and the details thereof; and

(d) the State-wise list of the number of students who have received job placement opportunities through skill development, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI ANANTKUMAR HEGDE): (a) The Ministry

of Skill Development and Entrepreneurship (MSDE) in collaboration with Ministry of Human Resource has taken a number of initiatives towards integrating skills and education. Under the scheme of Vocationalisation of Secondary and Higher Secondary Education, vocational education is provided to a large number of students in selected schools. UGC is offering B.Voc. Programmes in a number of colleges/universities. Academic Equivalence with 10th and 12th classes has been provided to ITI Students through National Institute of Open Schooling (NIOS) by means of credit transfer. In addition, Degree Apprenticeships has been identified as an alternative education route by dovetailing apprenticeship component within formal education.

(b) Under Pradhan Mantri Kaushal Vikas Yojana (PMKVY), the flagship programme of the Ministry, skill development trainers are trained as per Training of Trainers programme (ToT) which covers training and assessment on the domain and pedagogical skills. Trainers who meet the minimum required assessment criteria are certified and permitted to offer skill training. Under Crafts Instructor Training Scheme (CITS), training is provided to instructors for Industrial Training Institutes (ITIs).

(c) and (d) PMKVY was launched in 2015 with the aim to mobilize youth to take up skill training for increasing productivity and align training and certification to the needs of the country. Owing to the success of PMKVY 1.0 (2015-16), the scheme was re-launched as PMKVY 2.0 (2016-20). State-wise details of number of youth who were placed under PMKVY (2015-16) and PMKVY (2016-20) are given in the Statement (*See* below).

In order to ensure quality and standardization in the training, various steps have been taken which, *inter alia*, include-one stop web-based solution for Centre Accreditation, Accreditation Standards Grading Metrics to benchmark the training centres across the country, evaluation of training centres for their continuous performance related to monitoring standards such as placements, branding, infrastructure etc., mandating Aadhaar Based Biometric attendance for trainees, trainers and assessors, incentivizing training centres for providing placement to trained candidates.

Statement

Number of youth placed under PMKVY

Sl. No.	State	PMKVY (2015-16)	PMKVY (2016-20)	Total
1	2	3	4	5
1.	Andaman and Nicobar Islands	0	0	0

1	2	3	4	5
2.	Andhra Pradesh	18629	18285	36914
3.	Arunachal Pradesh	88	0	88
4.	Assam	3694	6382	10076
5.	Bihar	12047	13458	25505
6.	Chandigarh	396	256	652
7.	Chhattisgarh	1351	2664	4015
8.	Dadra and Nagar Haveli	96	0	96
9.	Daman and Diu	111	0	111
10.	Delhi	5151	13316	18467
11.	Goa	213	335	548
12.	Gujarat	3152	6535	9687
13.	Haryana	8456	30769	39225
14.	Himachal Pradesh	2128	1938	4066
15.	Jammu and Kashmir	274	10410	10684
16.	Jharkhand	1855	3404	5259
17.	Karnataka	13877	5153	19030
18.	Kerala	1487	3338	4825
19.	Madhya Pradesh	21636	30480	52116
20.	Maharashtra	10844	9205	20049
21.	Manipur	499	190	689
22.	Meghalaya	110	859	969
23.	Mizoram	93	0	93
24.	Nagaland	77	784	861
25.	Odisha	10430	9680	20110
26.	Puducherry	904	1044	1948
27.	Punjab	10616	19630	30246
28.	Rajasthan	13224	39245	52469
29.	Sikkim	13	79	92
30.	Tamil Nadu	44749	32914	77663

1	2	3	4	5
31.	Telangana	20923	26196	47119
32.	Tripura	5235	1029	6264
33.	Uttar Pradesh	24037	54886	78923
34.	Uttarakhand	1180	4004	5184
35.	West Bengal	14320	20424	34744

Promotion of entrepreneurship skill among unemployed women

4281. KUMARI SELJA: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether Government proposes to develop the local individual talent and to promote the entrepreneurship skill among unemployed women in the country, districts-wise including Haryana, so that they can avail benefits from the small and medium enterprises promotion schemes effectively; and

(b) if so, the details of the efforts in this direction and the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI ANANTKUMAR HEGDE): (a) and (b) Presently, Ministry of Skill Development and Entrepreneurship (MSDE) has been implementing Pradhan Mantri Yuva Udyami Vikas Abhiyan (PM-YUVA). The scheme aims to create an enabling eco-system for Entrepreneurship Development through entrepreneurship education and training across the country in selected Institutes of Higher Learning (Universities, Colleges and Premier Institutes), schools, Industrial Training Centers (ITIs) and Entrepreneurship Development Centers (EDCs) for over a period of five years (2017-18 to 2021-22). Additionally, students will get easy access to a robust network of peers, mentors incubators, funds and business services through an online platform. Under this scheme, over all at least 30% students enrolled would be women. So far, 239 Institutes of Higher Learning including 7 in the State of Haryana have been empanelled to impart entrepreneurship education throughout the country. Details of these Institutes are given in the Statement-I (*See below*) and entrepreneurship courses have started in more than 200 Institutes of Higher Learning. Keeping in view the mandate of MSDE, an end to end customized entrepreneurship orientation module has been integrated under the Life Skill Course module in the PMKVY Courses so that every candidate undergoing PMKVY skill training will receive orientation in Entrepreneurship. In ITI courses, the module on Entrepreneurship is already integrated as a section in the employability skills.